

**HIGH COURT OF SIKKIM  
GANGTOK**

No. <sup>12</sup>...../HCS

Date: <sup>25.4.23</sup>.....

**N-O-T-I-F-I-C-A-T-I-O-N**

In supersession of all previous notifications relevant on the matter, the Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to re-constitute the Committee for publication of Sikkim Law Reports(SLRs) of the High Court of Sikkim comprising of the following: -

- |     |  |                                   |
|-----|--|-----------------------------------|
| 01. | Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim   | Chairman                          |
| 02. | Mr. K.W. Bhutia, presently posted as Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble Chief Justice | Member-<br>Convenor               |
| 03. | Mr. Benoy Sharma, presently posted as Central Project Coordinator, High Court of Sikkim                              | Secretary-<br>cum-Chief<br>Editor |
| 04. | Ms. Yangchen D. Gyatso, Advocate   | Reporter                          |
| 05. | Ms. Priyanka Chettri, Advocate   | Reporter                          |

By Order,

sd/-

**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Memo No.:** 849-70/HU  
**Date:** 25.4.23  
**Copy to:**

1. The Deputy Registrar-cum-Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan.
2. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
3. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
4. The Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice.
5. The Registrar, High Court of Sikkim.
6. The Central Project Coordinator, High Court of Sikkim.
7. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
8. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
9. All District & Sessions Judges, Sikkim.
10. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
11. All Chief Judicial Magistrates-cum-Civil Judges (Senior Division), Sikkim.
12. All Civil Judges-cum-Judicial Magistrates, Sikkim.
13. Ms. Yangchen D. Gyatso, Advocate.
14. Ms. Priyanka Chettri, Advocate.
15. All Section In-charge, High Court of Sikkim.
16. The Computer Cell, High Court of Sikkim.
17. Notice Board.
18. Guard file, and
19. File.

  
**Registrar (Judicial Service)**